

(c) The delegation gathered information on the nature and scope of commercial exploitation of land/properties by Railways in these countries, methodologies adopted, organisational set-up, etc. The subject of commercial exploitation of railway land/airspace had earlier been considered and deferred. However, the experience gathered from the foreign visit will be utilised, with necessary modifications to suit the Indian conditions, while formulating future proposals in this regard.

Awarding the Order of Supply of Casnub Bogies

1248. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of RAILWAYS be pleased to state:

(a) what were the issues involved in regard to which three big suppliers started litigation with railways at the time of awarding order of supply of Casnub Bogies for the year 1992-93;

(b) what was the outcome of the said litigation as per the order of the Hon'ble Supreme Court;

(c) whether adverse orders were passed by Supreme Court against Railway Board in the matter of allocation of higher quantity to smaller suppliers; and

(d) if not, the reasons for adopting old formula once again in the existing tender?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) The three bogie suppliers started litigation on three issues viz. (a) the legality of the Railway adopting dual pricing policy, (b) the correctness of the price, and (c) quantity allocations to various tenderers.

(b) The Court upheld the right of the Railway Administration to adopt dual pricing policy in certain circumstances.

With regard to price, the Court directed the railway authorities to examine the cost aspects and work out an appropriate price.

Regarding quantity distribution, the Apex Court while upholding the allotment made by the competent authority to small manufacturers on the ground that they did not desire to disturb the allocations at that stage left it to railway authorities for making necessary adjustments in the next year's tender, taking into consideration the allotment already made in 92-93.

(c) No, Sir.

(d) In the next tender, for quantity distribution, weightage was also given to prices quoted in addition to the performance.

Order of Casnub Bogies

1249. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the order of higher quantity of Casnub Bogies was awarded in the year 1991-92 to less number of suppliers, in comparison to earlier years;

(b) if so, what was the consideration of awarding higher quantity of order to lesser number of suppliers; and

(c) what is the reason of reduction of said quantity this year?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) No, Sir. Orders were placed on all the suppliers as in the previous years.

(b) Does not arise.

(c) The quantities are computed on the basis of wagon production requirement.

रेलवे स्टेशनों पर पुस्तक-पत्रिकाएं बेचने की दुकानों का आबंटन

1250. श्री ईश वल्लु यादव : क्या रेल मंत्री यह बताते की कृपा करेंगे कि :

(क) रेलवे स्टेशनों पर पुस्तक-पत्रिकाएं बेचने वाली दुकानों के आबंटन के संबंध में मानदण्ड क्या है;

(ख) क्या सरकार ने उक्त मानदण्ड का उल्लंघन करते हुए पुस्तक-पत्रिकाएं बेचने वाली दुकानों का आबंटन किया है; और

(ग) यदि हाँ, तो इस संबंध में पिछले दो वर्षों का व्यौरा क्या है ?

रेल मंत्री (श्री सी. के. जाफ़र शरीफ़) : (क) से (ग) बुक स्टाल के सभी नए ठेके बेरोजगार स्नातकों की सहकारी समितियों, एसोसिएशनों तथा वास्तविक कामगारों/रेलवे बुक स्टालों के वेदरों की सहकारी समितियों और अलग-अलग बेरोजगार स्नातकों, आदि के लिए निश्चित रखे जाते हैं। पिछले दो वर्षों के दौरान, विशेष मामले के रूप में खानेद बिहार रेलवे स्टेशन पर केवल एक बुक स्टाल का आबंटन किया गया है।